

From,

**Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 481 /JR(S)/2015

Dated: Allahabad: September 14, 2015

Subject: Regarding nomination for Ubuntu-cum-CIS Training of Judicial Officers of the State of U.P. at Institute of Judicial Training & Research, U.P, Lucknow.

Sir,

With reference to your letter no. Ubuntu-15/JTRI-1802 dated 10.09.2015 on the above subject, I am directed to inform you that the Court has been pleased to approve the proposal and nominate the officers mentioned at Lists 'A', 'B', 'C' and 'D' for two days Ubuntu-cum-CIS Training Programme for Additional District Judges & Civil Judges scheduled from 21.09.2015 & 22.09.2015, 23.09.2015 & 24.09.2015, 28.09.2015 & 29.09.2015 and 30.09.2015 & 01.10.2015 at Institute of Judicial Training & Research, U.P, Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encls:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 481 (i)/JR(S)/2015

dated: September 14 , 2015

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow.
2. The District & Sessions Judges, Kanpur Nagar, Kushinagar, Lakhimpur Kheri, Lucknow, Mainpuri, Mathura, Mau, Meerut, Mirzapur, Moradabad, Muzaffar Nagar, Pilibhit, Pratapgarh, Raebareli, Ramabai Nagar, Rampur and Saharanpur with request to kindly inform the officers concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. Sri Virendra Kr. Srivastava, O.S.D. (Judicial), High Court, Allahabad with request to kindly report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
4. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 21.09.2015 & 22.09.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	Virendra Kr. Srivastava	O.S.D. (Judicial)	Hon'ble High Court, Allahabad
2.	Sarvesh Chandra Pandey	Principal Judge, Family Court	Kanpur Nagar
3.	Shabistan Aquil	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
4.	Shweta Srivastava	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
5.	Dhanendra Pratap Singh	Addl. District & Sessions Judge	Kushi Nagar
6.	Rajiv Kamal Pandey	A.D.J. (FTC)	Kushi Nagar
7.	Vijay Kumar Verma	Judicial Magistrate	Kushi Nagar
8.	Ramayan Sharma	Addl. District & Sessions Judge	Lakhimpur Kheri
9.	Mohd. Ghulamul Madar	Addl. District & Sessions Judge	Lakhimpur Kheri
10.	Prashant Kumar-II	Addl. Civil Judge (Junior Div.)	Lakhimpur Kheri (Mohammadi)
11.	Ashok Kumar Singh-III	Judge, Spl Court, Anti Corr CBI (C)	Lucknow
12.	Richa Joshi	Addl. Chief Judicial Magistrate	Lucknow
13.	Gyanendra Tripathi	Civil Judge (Junior Div.)	Lucknow
14.	Lal Chandra-III	Spl. Judge (U.P. Dacoity.A.A.)	Mainpuri
15.	Ram Suchit	Spl. Judge (E.C. Act)	Mainpuri
16.	Aparna Dev	Judicial Magistrate	Mainpuri
17.	Jai Prakash Tiwari	Spl. Judge (E.C. Act)	Mathura
18.	Radhey Mohan Srivastava	Civil Judge (Senior Div.)	Mathura
19.	Yogesh Dubey	Civil Judge (Junior Div.)	Mathura(Chhata)
20.	Neeraj Nigam	Addl. District & Sessions Judge	Mau
21.	Achal Pratap Singh	Civil Judge (Junior Div.)	Mau(Mohammada bad Gohana)
22.	Vineeta Singh	Addl. Civil Judge (Junior Div.)	Mau
23.	Vinai Kumar Dwivedi	Spl. J. (SC/ST, Pev.of Atroci Act)	Meerut
24.	Suresh Chandra-VI	Chief Judicial Magistrate	Meerut
25.	Shagun Panwar	Civil Judge (Junior Div.)	Meerut
26.	Vishesh Sharma	Spl. J. (SC/ST, Pev.of Atroci Act)	Mirzapur
27.	Omvir Singh-II	Addl. Chief Judicial Magistrate	Mirzapur
28.	Shiv Kumar Tiwari	Judicial Magistrate	Mirzapur
29.	Arvind Kumar Singh-I	Addl. District & Sessions Judge	Moradabad
30.	Praveen Kumar Singh-II	Judge Small Causes Court	Moradabad
31.	Praveen Kumar Tyagi	Addl. Civil Judge (Junior Div.)	Moradabad (Sambhal)
32.	Rajbeer Singh	Addl. District & Sessions Judge	Muzaffar Nagar
33.	Sunder Lal	Chief Judicial Magistrate	Muzaffar Nagar
34.	Ramgopal Singh	Civil Judge (Junior Div.)	Muzaffar Nagar (Budhana)
35.	Yogesh Chandra Tripathi	A.D.J. (FTC)	Pilibhit
36.	Surendra Kumar Paswan	Addl. Chief Judicial Magistrate	Pilibhit
37.	Rajesh Kumar-V	Addl. Chief Judicial Magistrate	Pilibhit
38.	Rameshwar	Addl. District & Sessions Judge	Pratapgarh
39.	Ajay Singh	Civil Judge (Senior Div.)	Pratapgarh (Kunda)

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 23.09.2015 & 24.09.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	Dharam Raj Mishra	Addl. District & Sessions Judge	Kanpur Nagar
2.	Sneha Negi	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
3.	Lal Babu Yadav	Metropolitan Magistrate	Kanpur Nagar
4.	Surendra Kumar Yadav	Addl. District & Sessions Judge	Lucknow
5.	Nitish Kumar Rai	A.C.J.M. (Railway)	Lucknow
6.	Neel Kant Mani Tripathi	Spl. Judicial Magistrate (C.B.I.)	Lucknow
7.	Bachchu Singh	Addl. District & Sessions Judge	Mainpuri
8.	Prashant Kumar Singh	Addl. Civil Judge (Junior Div.)	Mainpuri
9.	Sharib Ali	Addl. Civil Judge (Junior Div.)	Mainpuri
10.	Vidya Prakash Pathak	Addl. District & Sessions Judge	Mathura
11.	Kavita Nigam	Addl. Chief Judicial Magistrate	Mathura
12.	Yash Pal Singh Lodhi	Addl. Civil Judge (Junior Div.)	Mathura(Chhata)
13.	Lal Mani	Principal Judge, Family Court	Mau
14.	Dr. Deepak Swaroop Saxena	Addl. District & Sessions Judge	Mau
15.	Jaihind Kumar Singh	Addl. Civil Judge (Junior Div.)	Mau
16.	Umesh Chandra Sharma	Addl. District & Sessions Judge	Meerut
17.	Rajesh Kumar-IV	Civil Judge (Senior Div.)	Meerut
18.	Yogesh Kumar-II	Judicial Magistrate	Meerut
19.	Vivek Kumar Dubey	Addl. District & Sessions Judge	Mirzapur
20.	Manoj Kumar Singh-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Mirzapur
21.	Alaka Yadav	Addl. Civil Judge (Junior Div.)	Mirzapur
22.	Vijay Kumar Agrawal	Addl. District & Sessions Judge	Moradabad
23.	Dinesh Tiwari	Civil Judge (Senior Div.)	Moradabad (Chandausi)
24.	Birendra Kumar	Civil Judge (Junior Div.)	Moradabad (Sambhal)
25.	Dinesh Chand	Addl. District & Sessions Judge	Muzaffar Nagar
26.	Garima Singh	Civil Judge (Senior Div.)	Muzaffar Nagar
27.	Jitendra Singh-II	Civil Judge (Junior Div.)	Muzaffar Nagar
28.	Vinay Kumar-I	Addl. District & Sessions Judge	Pilibhit
29.	Sunil Kumar Singh-III	Chief Judicial Magistrate	Pilibhit
30.	Ram Raj-II	Civil Judge (Junior Div.)	Pilibhit(Bisalpur)
31.	Padam Narain Mishra	Addl. District & Sessions Judge	Pratapgarh
32.	Santosh Kumar Yadav	Chief Judicial Magistrate	Pratapgarh
33.	Avanish Kumar	Civil Judge (Junior Div.)	Pratapgarh(Kunda)
34.	Tarun Saxena	Addl. District & Sessions Judge	Raebareli
35.	Ifraque Ahmad	Chief Judicial Magistrate	Raebareli
36.	Aparna Tripathi	Civil Judge (Junior Div.)	Raebareli
37.	Naveen Srivastava	Addl. District & Sessions Judge	Ramabai Nagar
38.	Kamlesh Kumar Pathak	Chief Judicial Magistrate	Ramabai Nagar
39.	Prabhat Kumar Yadav	Civil Judge (Junior Div.)	Ramabai Nagar (Ghatampur)

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 28.09.2015 & 29.09.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	Anupam Kumar	Addl. District & Sessions Judge	Kanpur Nagar
2.	Mamta Singh	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
3.	Seema Singh	Metropolitan Magistrate	Kanpur Nagar
4.	Neerja Singh	Judge, Spl Court, CBI Court No. 5	Lucknow
5.	Sandhya Srivastava	Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
6.	Narendra Pal Rana	Judicial Magistrate	Lucknow
7.	Parmanand Shukla	Addl. District & Sessions Judge	Mathura
8.	Kanchan	Addl. Civil Judge (Sr.Div.)/ACJM.	Mathura
9.	Indra Jeet Singh-II	Addl. Civil Judge (Junior Div.)	Mathura
10.	Dharmendra Kumar Pandey	A.D.J. (FTC)	Mau
11.	Lakshmi Kant Shukla	Spl. Judge (E.C. Act)	Meerut
12.	Nirupama Vikram	Special C.J.M.	Meerut
13.	Yogendra Chauhan	Civil Judge (Junior Div.)	Meerut(Mawana)
14.	Davendra Singh	Spl. Judge (E.C. Act)	Mirzapur
15.	Prakash Nath Srivastava	A.D.J. (FTC)	Mirzapur
16.	Sanjay Kumar-VI	Addl. Civil Judge (Junior Div.)	Mirzapur
17.	Vidya Shanker Patel	Addl. District & Sessions Judge	Moradabad
18.	Nisha Srivastava	Chief Judicial Magistrate	Moradabad
19.	Talewar Singh	Civil Judge (Junior Div.)	Moradabad
20.	Tej Bahadur Singh	Principal Judge, Family Court	Muzaffar Nagar
21.	Gopal Tiwari	Addl. Chief Judicial Magistrate	Muzaffar Nagar
22.	Dhannjay Kumar Misra	Civil Judge (Junior Div.)	Muzaffar Nagar (Kairana)
23.	Jai Prakash Pandey	Spl. J. (SC/ST, Pev.of Atroci Act)	Pilibhit
24.	Manoj Kumar Singh	Civil Judge (Senior Div.)	Pilibhit
25.	Devendra Nath Singh	Civil Judge (Junior Div.)	Pilibhit
26.	Ram Chandra-IV	Addl. District & Sessions Judge	Pratapgarh
27.	Sandeepa Yadav	Civil Judge (Senior Div.)	Pratapgarh
28.	Dinesh Pratap Singh	Civil Judge (Junior Div.)	Pratapgarh
29.	Mohd. Husain	Addl. District & Sessions Judge	Raebareli
30.	Surya Prakash Singh	Civil Judge (Senior Div.)	Raebareli
31.	Abhishek Upadhyaya	Judicial Magistrate	Raebareli
32.	Sudeep Kumar Banerjee	Spl. J. (SC/ST, Pev.of Atroci Act)	Ramabai Nagar
33.	Nupur	Civil Judge (Senior Div.)	Ramabai Nagar
34.	Vayu Nandan Mishra	Civil Judge (Junior Div.)	Ramabai Nagar
35.	Rajendra Kumar-IV	Addl. District & Sessions Judge	Rampur
36.	Prashant Mittal	Chief Judicial Magistrate	Rampur
37.	Mitali Govind Rao	Civil Judge (Junior Div.)	Rampur
38.	Om Prakash Tripathi	A.D.J. (FTC)	Saharanpur
39.	Neetu Pathak	Judge Small Causes Court	Saharanpur

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 30.09.2015 & 01.10.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	Vani Ranjan Agrawal	A.D.J. (FTC)	Kanpur Nagar
2.	Archna Gupta	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
3.	Sandeep Chaudhary	Metropolitan Magistrate	Kanpur Nagar
4.	Om Prakash Mishra-II	Spl. Judge (E.C. Act)	Lucknow
5.	Rakesh Kumar Singh-I	A.C.J.M. (Railway)	Lucknow
6.	Priti Singh-II	Judicial Magistrate	Lucknow
7.	Ramesh Chandra-V	Addl. District & Sessions Judge	Mathura
8.	Sunil Singh	A.C.J.M. (Railway)	Mathura
9.	Lovely Jaiswal	Addl. Civil Judge (Junior Div.)	Mathura
10.	Mangal Prasad	Addl. District & Sessions Judge	Meerut
11.	Sanjay Kumar Singh-I	Addl. Chief Judicial Magistrate	Meerut
12.	Jyoti Singh	Civil Judge (Junior Div.)	Meerut
13.	Prithvi Pal Yadav	Principal Judge, Family Court	Mirzapur
14.	Jyotsna Yadav	Addl. Civil Judge (Junior Div.)	Mirzapur
15.	Prakash Chandra	Addl. Civil Judge (Junior Div.)	Mirzapur
16.	Brij Bhushan Yadav	Spl. Judge (E.C. Act)	Moradabad
17.	Pran Vijay Singh	A.C.J.M. (Railway)	Moradabad
18.	Hari Prasad	Civil Judge (Junior Div.)	Moradabad (Chandausi)
19.	Jai Shree Ahuja	Addl. District & Sessions Judge	Muzaffar Nagar
20.	Tarun Kumar Singh	Civil Judge (Senior Div.)	Muzaffar Nagar(Kairana)
21.	Mohammad Quamar	Judicial Magistrate	Muzaffar Nagar
22.	Shiv Mani Shukla	Addl. District & Sessions Judge	Pilibhit
23.	Pankaj Kumar Upadhyay	Spl. Judge (E.C. Act)	Pilibhit
24.	Pradeep Kumar-III	Judicial Magistrate	Pilibhit
25.	Anil Kumar-XIII	Spl. Judge (E.C. Act)	Pratapgarh
26.	Bhairav Lal	A.D.J. (FTC)	Pratapgarh
27.	Rachana Singh	Judicial Magistrate	Pratapgarh
28.	Akhilesh Kumar Tiwari	A.D.J. (FTC)	Raebareli
29.	Anurag Kureel	Addl. Civil Judge (Sr.Div.)/ACJM.	Raebareli
30.	Shubhi Gupta	Civil Judge (Junior Div.)	Raebareli(Dalmau)
31.	Ram Sahay	Spl. Judge (U.P. Dacoity.A.A.)	Ramabai Nagar
32.	Anil Kumar-VII	Addl. Chief Judicial Magistrate	Ramabai Nagar
33.	Amit Kumar Tiwari	Civil Judge (Junior Div.)	Ramabai Nagar (Bhognipur)
34.	Virjendra Kumar Singh	Addl. District & Sessions Judge	Rampur
35.	Pramod Kumar-IV	Civil Judge (Senior Div.)	Rampur
36.	Tarkeshwari Singh	Judicial Magistrate	Rampur
37.	Babita Rani	Addl. District & Sessions Judge	Saharanpur
38.	Deepa Rai	Chief Judicial Magistrate	Saharanpur
39.	Ritish Sachdeva	Civil Judge (Junior Div.)	Saharanpur